

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

In pursuance of High Court of Delhi, New Delhi Order No.35/G-I/Gaz.IA/DHC/2023 dated 29.08.2023, the cases which are more than 4 years old, as mentioned below in column No.3 pending in the Courts mentioned at column No.2 are hereby withdrawn and assigned to the Court mentioned at column No.4, for disposal in accordance with law, with immediate effect :-

S.No	Name of Transferor Court	Details of cases as per list attached	Name of the Transferee Court
(1)	(2)	(3)	(4)
1	Sh. Vijay Shankar, ASJ-04	Sl. No.01 to 10 Sl. No. 18 to 27= 20 cases	Sh. Surender Mohit Singh, ASJ (FTC)-01 Total = 20 cases
		Sl. No.40 to 49 Sl. No. 74 to 83= 20 cases	Ms. Saumya Chauhan, ASJ (FTC)-02 Total = 20 cases
2	Sh. Hem Raj, ASJ-08	Sl. No.01 to 20, 42 to 45= 24 cases	Sh. Surender Mohit Singh, ASJ (FTC)-01 Total = 24 cases
		Sl. No.21 to 40, 46 to 49= 24 cases	Ms. Saumya Chauhan, ASJ (FTC)-02 Total = 24 cases
3	Sh. Sunil Kumar Sharma, ASJ-09	Sl. No.01 to 09, 28 to 47= 29 cases	Sh. Surender Mohit Singh, ASJ (FTC)-01 Total = 29 cases
		Sl. No.10 to 18, 54 to 73= 29 cases	Ms. Saumya Chauhan, ASJ (FTC)-02 Total = 29 cases
4	Ms. Shivali Sharma, ASJ-03	Sl. No.25 to 36= 12 cases	Sh. Surender Mohit Singh, ASJ (FTC)-01 Total = 12 cases
		Sl. No.45 to 56= 12 cases	Ms. Saumya Chauhan, ASJ (FTC)-02 Total = 12 cases
5	Ms. Neha Paliwal Sharma, ASJ-05	Sl. No.47 to 56, 86 to 95, 103 to 122= 40 cases	Sh. Surender Mohit Singh, ASJ (FTC)-01 Total = 40 cases
		Sl. No.121 to 150= 30 cases	Ms. Saumya Chauhan, ASJ (FTC)-02 Total = 30 cases
6	Ms. Ambika Singh, ASJ-02	Sl. No.41 to 60= 20 cases	Sh. Surender Mohit Singh, ASJ (FTC)-01 Total = 20 cases
		Sl. No.69 to 88= 20 cases	Ms. Saumya Chauhan, ASJ (FTC)-02 Total = 20 cases

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177

Important Note :-

5. The transferor Court shall send the case files/ records/proceedings to the transferee Court a day in advance and shall ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.
6. If there is any case connected with the above said cases, the same shall also be sent to the transferee Court alongwith the main case(s).

Vinod Kumar
(VINOD KUMAR) 04/09/2023
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

1018/
No. 31005-31021/Cases Transfer/Gaz./PDJ West/2023 Dated, Delhi the 04/09/23

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The PS to the undersigned.
9. For uploading on LAYERS.
10. For uploading on centralized website through LAYERS.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

Vinod Kumar
(VINOD KUMAR) 04/09/2023
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

COURT OF SH VIJAY SHANKAR, LD ASJ-04, WEST, THC, DELHI

1	SC/57383/2016	STATE Vs SRIOM @ OM YADAV	11-03-2011	12 years 5 months 22 days	05-09-2023	Final Argument
2	SC/57747/2016	STATE Vs DILIP SINGH ETC.	22-11-2011	11 years 9 months 10 days	04-09-2023	Final Argument
3	SC/56688/2016	STATE Vs SURESH KUMAR @ SUNNY ETC.	30-11-2012	10 years 9 months 2 days	23-09-2023	Judgement
4	SC/56587/2016	STATE Vs UMED SINGH ETC.3	19-11-2013	9 years 9 months 13 days	19-09-2023	Final Arguments
5	SC/56731/2016	STATE Vs SUSHIL KUMAR ETC.	27-01-2014	9 years 7 months 6 days	19-09-2023	Misc./ Appearance
6	SC/57793/2016	STATE Vs SONU	24-07-2014	9 years 1 month 9 days	12-09-2023	Prosecution Evidence
7	SC/57526/2016	STATE Vs ESHAK ANSARI	13-10-2014	8 years 10 months 20 days	11-09-2023	Prosecution Evidence
8	SC/56009/2016	STATE Vs PRAN KISHORE	14-11-2014	8 years 9 months 18 days	11-09-2023	Prosecution Evidence
9	SC/56926/2016	STATE Vs PUNNET YADAV	19-11-2014	8 years 9 months 13 days	12-09-2023	Final Arguments
10	SC/57303/2016	STATE Vs DEEPAK DEV	10-12-2014	8 years 8 months 23 days	14-09-2023	Prosecution Evidence
11	SC/56976/2016	STATE Vs RAVI	09-01-2015	8 years 7 months 24 days	18-09-2023	Prosecution Evidence
12	SC/56556/2016	STATE Vs CHANDAN KUMAR ETC. (2)	18-03-2015	8 years 5 months 15 days	10-10-2023	Prosecution Evidence
13	SC/56026/2016	STATE Vs HEMRAJ @ KARANTI @ VICKY	19-03-2015	8 years 5 months 14 days	15-09-2023	Prosecution Evidence
14	SC/56138/2016	STATE Vs ROHIT ETC .1	13-04-2015	8 years 4 months 19 days	13-09-2023	Prosecution Evidence
15	SC/56315/2016	STATE Vs VAKIL AHMAD	24-04-2015	8 years 4 months 8 days	27-09-2023	Prosecution Evidence
16	SC/56050/2016	STATE Vs ANSHU	06-05-2015	8 years 3 months 27 days	15-09-2023	Misc./ Appearance
17	SC/56399/2016	STATE Vs ROHTASH	07-05-2015	8 years 3 months 26 days	21-09-2023	Prosecution Evidence
18	SC/56120/2016	STATE Vs ASHOK KUMAR ORS	05-06-2015	8 years 2 months 27 days	17-10-2023	Prosecution Evidence
19	SC/57690/2016	STATE Vs SAHEED	08-07-2015	8 years 1 month 25 days	18-09-2023	Prosecution Evidence
20	SC/56532/2016	STATE Vs AMARJEET SINGH ETC. (3)	23-07-2015	8 years 1 month 10 days	26-10-2023	Prosecution Evidence
21	SC/56321/2016	STATE Vs SURESH @ PICHKI	03-08-2015	8 years 30 days	14-09-2023	Prosecution Evidence
22	SC/56196/2016	STATE Vs AMIT @ KHACHCHAR	06-08-2015	8 years 27 days	05-10-2023	Prosecution Evidence
23	SC/57519/2016	STATE Vs DEEPAK NIRMAN @ DEEPU ETC. (2)	10-08-2015	8 years 23 days	03-11-2023	Prosecution Evidence
24	SC/56769/2016	STATE Vs MOHAN @ GYANIA ORS	25-08-2015	8 years 8 days	11-10-2023	Prosecution Evidence

25	SC/57273/2016	STATE Vs NARESH	19-09-2015	7 years 11 months 13 days	10-10-2023	Prosecution Evidence
26	SC/57299/2016	STATE Vs PRITHVI	24-09-2015	7 years 11 months 8 days	15-09-2023	Prosecution Evidence
27	SC/55933/2016	STATE Vs PARVEEN	23-10-2015	7 years 10 months 10 days	18-09-2023	Prosecution Evidence
28	SC/57578/2016	STATE Vs HARISH	21-11-2015	7 years 9 months 11 days	26-09-2023	Prosecution Evidence
29	SC/56364/2016	STATE Vs VIPIN @ LOMBRI ETC.	23-11-2015	7 years 9 months 9 days	12-10-2023	Prosecution Evidence
30	SC/56954/2016	STATE Vs VARUN@ MUNNA	26-11-2015	7 years 9 months 6 days	17-10-2023	Misc./ Appearance
31	SC/57509/2016	STATE Vs RAMNIWAS@ BHOLA	28-01-2016	7 years 7 months 5 days	13-10-2023	Prosecution Evidence
32	SC/57493/2016	STATE Vs PARDEEP - JC	18-02-2016	7 years 6 months 13 days	09-10-2023	Prosecution Evidence
33	SC/57402/2016	STATE Vs OM SARAN GUPTA ETC	25-02-2016	7 years 6 months 6 days	16-10-2023	Prosecution Evidence
34	SC/57006/2016	STATE Vs ARUN KUMAR GUPTA ANR	26-02-2016	7 years 6 months 5 days	05-09-2023	Prosecution Evidence
35	SC/56781/2016	STATE Vs KULDEEP @ KD	04-03-2016	7 years 5 months 29 days	06-10-2023	Prosecution Evidence
36	SC/57579/2016	STATE Vs SUHAS SHARMA ETC.	29-04-2016	7 years 4 months 3 days	16-10-2023	Prosecution Evidence
37	SC/57241/2016	STATE Vs ASHOK @ SONU @ SURENDER	16-05-2016	7 years 3 months 17 days	21-09-2023	Prosecution Evidence
38	SC/57844/2016	STATE Vs VICKEY TAKKAR	26-05-2016	7 years 3 months 7 days	03-10-2023	Prosecution Evidence
39	SC/57463/2016	STATE Vs GOVIND SAINI @ NIKHIL	09-06-2016	7 years 2 months 23 days	20-09-2023	Prosecution Evidence
40	SC/57943/2016	STATE Vs Amir Khan	01-07-2016	7 years 2 months 1 day	09-10-2023	Prosecution Evidence
41	SC/58098/2016	STATE Vs MANJEET @ JEETA (2)	17-09-2016	6 years 11 months 15 days	21-09-2023	Prosecution Evidence
42	SC/58081/2016	STATE Vs TARUN @ RINKU	20-09-2016	6 years 11 months 12 days	06-09-2023	Misc./ Appearance
43	SC/58102/2016	STATE Vs SANTU AND ANR	30-09-2016	6 years 11 months 2 days	15-09-2023	Misc./ Appearance
44	SC/58115/2016	STATE Vs PAWAN KUMAR GIRI	04-10-2016	6 years 10 months 29 days	13-10-2023	Prosecution Evidence
45	SC/58127/2016	STATE Vs SURAJ	07-10-2016	6 years 10 months 26 days	03-10-2023	Prosecution Evidence
46	SC/58194/2016	STATE Vs RAVINDER @ SABI	27-10-2016	6 years 10 months 6 days	25-09-2023	Prosecution Evidence
47	SC/58190/2016	STATE Vs VICKY	08-11-2016	6 years 9 months 24 days	06-10-2023	Prosecution Evidence
48	SC/58203/2016	STATE Vs DHEERAJ ETC.	16-11-2016	6 years 9 months 16 days	13-09-2023	Prosecution Evidence
49	SC/58225/2016	STATE Vs SHIVAM	16-11-2016	6 years 9 months 16 days	09-10-2023	Misc. cases/purpose
50	SC/58249/2016	STATE Vs YASHBIR	17-11-2016	6 years 9 months 15 days	13-10-2023	Prosecution Evidence
51	SC/58276/2016	STATE Vs ARYAN YADAV ETC	15-12-2016	6 years 8 months 18 days	17-10-2023	Prosecution Evidence

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52	SC/2/2016	STATE Vs MOHD. NADEEM	17-12-2016	6 years 8 months 16 days	05-10-2023	Misc./ Appearance
53	SC/3/2016	STATE Vs KULDEEP	20-12-2016	6 years 8 months 13 days	18-09-2023	Prosecution Evidence
54	SC/58297/2016	STATE Vs SARWAN KUMAR	22-12-2016	6 years 8 months 11 days	15-09-2023	Prosecution Evidence
55	SC/129/2017	STATE Vs SHAILESH AND ANR	20-02-2017	6 years 6 months 10 days	19-09-2023	Prosecution Evidence
56	SC/195/2017	STATE Vs VIKAS etc.	18-03-2017	6 years 5 months 15 days	16-10-2023	Prosecution Evidence
57	SC/184/2017	STATE Vs BHARAT MUKHIYA	20-03-2017	6 years 5 months 13 days	16-10-2023	Prosecution Evidence
58	SC/326/2017	STATE Vs RAJA SONKAR	30-05-2017	6 years 3 months 3 days	01-11-2023	Prosecution Evidence
59	SC/366/2017	STATE Vs UMA SHANKAR TIWARI AND ORS	03-07-2017	6 years 1 month 30 days	22-09-2023	Prosecution Evidence
60	SC/445/2017	STATE Vs DEEPAK	27-07-2017	6 years 1 month 6 days	12-10-2023	Prosecution Evidence
61	SC/489/2017	STATE Vs SATISH KUMAR	16-08-2017	6 years 17 days	11-10-2023	Prosecution Evidence
62	SC/632/2017	STATE Vs SANDEEP @ CHANGEZ	26-10-2017	5 years 10 months 7 days	12-09-2023	Prosecution Evidence
63	SC/635/2017	STATE Vs MOHAMMAD HUSSAIN	03-11-2017	5 years 9 months 29 days	05-10-2023	Prosecution Evidence
64	SC/710/2017	STATE Vs AMIT	05-12-2017	5 years 8 months 28 days	19-10-2023	Prosecution Evidence
65	SC/3/2018	STATE Vs AJAY @ DHARMENDER @ KAMAL @ LUKA	23-12-2017	5 years 8 months 10 days	03-10-2023	Prosecution Evidence
67	SC/6/2018	STATE Vs SACHIN TYAGI	23-12-2017	5 years 8 months 10 days	18-10-2023	Prosecution Evidence
68	SC/13/2018	STATE Vs JIA LAL	03-01-2018	5 years 7 months 30 days	03-10-2023	Prosecution Evidence
69	SC/109/2018	STATE Vs NIKHIL ARORA	15-02-2018	5 years 6 months 15 days	12-09-2023	Prosecution Evidence
70	SC/113/2018	STATE Vs SANTOSH DEVI	16-02-2018	5 years 6 months 14 days	04-09-2023	Prosecution Evidence
71	CA/76/2018	GAYATRI DEVI Vs THE STATE NCT OF DELHI AND ORS.	05-03-2018	5 years 5 months 28 days	05-09-2023	Misc. cases/purpose
72	SC/173/2018	STATE Vs VIKRAM SINGH	23-03-2018	5 years 5 months 10 days	14-09-2023	Prosecution Evidence
73	CA/253/2018	INDER SINGH Vs STATE (ABHISHEK KUMAR)	26-11-2018	4 years 9 months 6 days	08-12-2023	Misc. Arguments
74	SC/153/2019	STATE Vs SONU KUMAR	22-03-2019	4 years 5 months 11 days	26-09-2023	Prosecution Evidence
75	SC/187/2019	STATE Vs NARENDER @ SONU	05-04-2019	4 years 4 months 27 days	20-09-2023	Misc. cases/purpose
76	SC/274/2019	STATE Vs (SMT) NEELAM (BOTH ON BAIL) (75)	17-05-2019	4 years 3 months 16 days	13-09-2023	Prosecution Evidence
77	CA/114/2019	DEEPAK KUMAR @ DEVENDRA DWIVEDI Vs NCT	27-05-2019	4 years 3 months 6 days	12-09-2023	Misc. Arguments

78	SC/300/2019	STATE Vs RAVI SHANKAR @ TUNTUN	30-05-2019	4 years 3 months 3 days	27-10-2023	Prosecution Evidence
79	CA/125/2019	Shyam Sundari Vs Phool Chand Prajapati	17-06-2019	4 years 2 months 15 days	03-10-2023	Misc. Arguments
80	SC/399/2019	STATE Vs NAND KISHOR SINGH	16-07-2019	4 years 1 month 17 days	18-09-2023	Prosecution Evidence
81	SC/450/2019	STATE Vs SUNIL @BOTAL @ SONU	05-08-2019	4 years 28 days	05-10-2023	Prosecution Evidence
82	CA/181/2019	UDHAM SINGH Vs THE STATE GOVT OF NCT OF DELHI	08-08-2019	4 years 25 days	02-11-2023	Arguments
83	SC/463/2019	STATE Vs VIRAJ RAI	13-08-2019	4 years 20 days	04-09-2023	Misc./ Appearance

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LATEST LIST

District and Sessions Judge, West, THC
IN THE COURT OF: Sh. Hem Raj
Additional Sessions Judge
Criminal Pending Cases
LIST OF MORE THAN 4 YEARS CASES

Sr. No.	Cases	Party Name	Next Date	Next Purpose
1	SC/56632/2016	STATE Vs KAMALJEET SINGH ETC. (9)	19-09-2023	Prosecution Evidence
2	SC/57254/2016	STATE Vs JAGDISH GERA @ GOLDI	01-09-2023	Prosecution Evidence
3	SC/56154/2016	STATE Vs DEEPAK SEHRAWAT ETC	05-10-2023	Prosecution Evidence
4	SC/56788/2016	STATE Vs JITENDER @ GOLU	04-09-2023	Prosecution Evidence
5	SC/56438/2016	STATE Vs ASHOK YADAV ETC	23-09-2023	Prosecution Evidence
6	SC/57099/2016	STATE Vs VINOD KUMAR (EXPIRED)	22-09-2023	Prosecution Evidence
7	SC/56533/2016	STATE Vs SUDHIR ETC	01-11-2023	Prosecution Evidence
8	SC/56757/2016	STATE Vs PANKAJ YADAV	18-10-2023	82 Cr.PC proceeding
9	SC/56631/2016	STATE Vs MANISH @ LALA ETC.	27-09-2023	Prosecution Evidence
10	SC/56619/2016	STATE Vs NEERAJ GANGSTER ETC.	05-09-2023	Prosecution Evidence
11	SC/56824/2016	STATE Vs LAXMAN MEHTO ETC	06-10-2023	Prosecution Evidence
12	SC/56455/2016	STATE Vs BILAL	19-09-2023	Prosecution Evidence
13	SC/56741/2016	STATE Vs DEVENDER GAUR ANR	15-09-2023	Prosecution Evidence
14	SC/57702/2016	STATE Vs ASHOK KUMAR DASS ETC. 3	11-09-2023	Prosecution Evidence
15	SC/57513/2016	STATE Vs GYAN CHAND @ KALIA ORS	14-10-2023	Prosecution Evidence
16	SC/56845/2016	STATE Vs SANDEEP ETC	20-09-2023	Prosecution Evidence
17	SC/57129/2016	STATE Vs SANJAY KUAMR	06-09-2023	Charge
18	SC/57046/2016	STATE Vs MUKESH @ RAMESH @ MUKKI ETC.	25-10-2023	Prosecution Evidence
19	SC/211/2017	STATE Vs BIRSA PANDU	09-10-2023	Prosecution Evidence
20	SC/319/2017	STATE Vs RAGHAV MUKHIA	27-09-2023	Prosecution Evidence
21	SC/5/2018	STATE Vs JASMEET SINGH @ GINNI	11-09-2023	Prosecution Evidence

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22	SC/8/2018	STATE Vs SUNIL KUMAR	02-11-2023	Prosecution Evidence
23	SC/29/2018	STATE Vs RAVI PARIHAR @ KUNDA	03-11-2023	82 Cr.PC proceeding
24	SC/36/2018	STATE Vs VIKAS @ LALA	18-09-2023	Prosecution Evidence
25	SC/85/2018	STATE Vs PRAMOD BARLA	09-10-2023	Prosecution Evidence
26	SC/86/2018	STATE Vs MAHESH @ DESU	02-11-2023	Prosecution Evidence
27	SC/95/2018	STATE Vs SURAJ SINGH @ FIGHTER	20-11-2023	Prosecution Evidence
28	SC/175/2018	STATE Vs RAJ KUMAR @ KALU	06-09-2023	Prosecution Evidence
29	SC/179/2018	STATE Vs SATNAM SINGH @ RAJU	26-10-2023	Prosecution Evidence
30	SC/202/2018	STATE Vs SATENDER RAI @ TINKLY	07-11-2023	Charge
31	SC/224/2018	STATE Vs AAMIR @ AATISH	09-10-2023	Charge
32	SC/239/2018	STATE Vs SUNIL KUMAR	23-09-2023	Prosecution Evidence
33	SC/283/2018	STATE Vs NIRAZAN @ PARVEEN	11-10-2023	Prosecution Evidence
34	SC/364/2018	STATE Vs SHYAM KUMAR	31-08-2023	Prosecution Evidence
35	SC/421/2018	STATE Vs PARVEEN KHATTAR	04-09-2023	Prosecution Evidence
36	SC/485/2018	STATE Vs TAKKER @ IMRAN	20-09-2023	Prosecution Evidence
37	SC/499/2018	STATE Vs SANTOSH KUMAR	08-09-2023	Prosecution Evidence
38	SC/518/2018	STATE Vs DHARMBIR NISHAD	13-10-2023	Prosecution Evidence
39	SC/530/2018	STATE Vs MAHESH @ MONU @ BODA	14-09-2023	82 Cr.PC proceeding
40	SC/568/2018	STATE Vs DEEPAK BISHT @ DJ(UD)	06-09-2023	Prosecution Evidence
41	SC/587/2018	state Vs MUKESH	17-10-2023	charge
42	SC/608/2018	STATE Vs SONU SINGH	08-09-2023	Prosecution Evidence
43	SC/632/2018	STATE Vs JITENDER YADAV	06-10-2023	Prosecution Evidence
44	SC/641/2018	STATE Vs TRIBHUWAN	18-09-2023	Prosecution Evidence
45	SC/685/2018	STATE Vs PAWAN	16-10-2023	Prosecution Evidence
46	SC/699/2018	STATE Vs GAURAV KUMAR	11-10-2023	Prosecution Evidence

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47	SC/728/2018	STATE Vs GURJEET KAUR @ RIMPI	19-10-2023	Prosecution Evidence
48	SC/740/2018	STATE Vs SURENDER YADAV @ SONU	12-09-2023	Argument on application
49	SC/792/2018	STATE Vs GAURAV SHRIVASTAV	17-10-2023	Prosecution Evidence
50	SC/797/2018	STATE Vs ASHUTOSH	16-10-2023	Prosecution Evidence
51	SC/799/2018	STATE Vs DEEPAK @ NAT BOLT	08-09-2023	Prosecution Evidence
52	SC/839/2018	STATE Vs SURESH CHAND	15-09-2023	Prosecution Evidence
53	SC/843/2018	STATE Vs KANWALJIT SINGH @ ROMMY	14-09-2023	Charge
54	SC/840/2018	STATE Vs VIJAY	05-10-2023	Prosecution Evidence
55	SC/853/2018	STATE Vs AKTHAR ALI	15-09-2023	Prosecution Evidence
56	SC/865/2018	STATE Vs KAMAL	25-09-2023	Prosecution Evidence
57	SC/866/2018	STATE Vs SHEELA	27-09-2023	Prosecution Evidence
58	SC/882/2018	delhi Vs PARVEEN @ SUNIL	26-09-2023	Prosecution Evidence
59	SC/12/2019	State Vs SHARIF KHAN	14-09-2023	Prosecution Evidence
60	SC/18/2019	STATE Vs RAHUL KUMAR	06-10-2023	Prosecution Evidence
61	SC/28/2019	STATE Vs ANURAJ @ KALA	23-09-2023	Charge
62	SC/57/2019	STATE Vs IMRAN	09-11-2023	Prosecution Evidence
63	SC/61/2019	STATE Vs BHAVESH KALITA	18-09-2023	Prosecution Evidence
64	SC/88/2019	STATE Vs SURENDER	31-08-2023	Prosecution Evidence
65	SC/92/2019	STATE Vs SUNNY	13-09-2023	Prosecution Evidence
66	SC/96/2019	STATE Vs RAJAT SURI	03-11-2023	Prosecution Evidence
67	SC/103/2019	STATE Vs RAHUL @ LUDKA	09-10-2023	Prosecution Evidence
68	SC/107/2019	STATE Vs SEHZAD @ MUMTAZ @ CHIDDHI	28-11-2023	Prosecution Evidence
69	SC/129/2019	STATE Vs IMRAN	09-11-2023	Prosecution Evidence
70	SC/144/2019	STATE (75) Vs DHARAM PAL S/O BABU LAL (7- BAIL)	25-10-2023	Prosecution Evidence

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71	SC/195/2019	STATE Vs AKASH @ GAUTAM	30-11-2023	Prosecution Evidence
72	SC/226/2019	STATE Vs SUBHASH CHANDER	03-10-2023	Prosecution Evidence
73	SC/227/2019	STATE Vs GURAV VERMA	19-10-2023	Prosecution Evidence
74	SC/279/2019	STATE Vs DEEPAWAN	08-09-2023	Prosecution Evidence
75	SC/299/2019	STATE Vs SUMIT @ SAMMY	18-11-2023	Prosecution Evidence
76	SC/301/2019	STATE Vs SHAFEEQ	14-10-2023	Prosecution Evidence
77	SC/339/2019	STATE Vs BHEEM	13-09-2023	Prosecution Evidence
78	SC/345/2019	STATE Vs RAJESH GAUTAM ETC (4 ACCUSED) bail (75)	06-09-2023	Prosecution Evidence
79	SC/369/2019	STATE Vs DEVENDER @ DEEPAK	06-11-2023	Prosecution Evidence
80	SC/370/2019	STATE Vs VICKY	13-10-2023	Charge
81	SC/375/2019	STATE Vs PRINCE DIXIT @ VIKRAM	13-09-2023	Prosecution Evidence
82	SC/376/2019	STATE Vs PRINCE DIXIT	13-09-2023	Prosecution Evidence
83	SC/405/2019	STATE Vs BINAY DEV NATH	31-08-2023	Prosecution Evidence
84	SC/406/2019	STATE Vs SAHIL	11-10-2023	Prosecution Evidence
85	SC/407/2019	STATE Vs JOGENDER SINGH @ PARAS	20-09-2023	Prosecution Evidence
86	SC/414/2019	STATE Vs MALKIT SINGH @ MONTY	20-10-2023	Prosecution Evidence
87	SC/417/2019	STATE Vs TAJENDER SINGH @ RAJU QUALIS	25-09-2023	Prosecution Evidence
88	SC/423/2019	STATE Vs ASHISH	26-09-2023	Charge
89	SC/433/2019	STATE Vs SALIM	18-10-2023	Prosecution Evidence
90	SC/436/2019	STATE Vs SURESH SINGH	12-09-2023	Charge
91	SC/454/2019	STATE Vs BABLOO	03-11-2023	charge
92	SC/455/2019	STATE Vs SAGAR@ CHAMPA	06-09-2023	Prosecution Evidence
93	SC/471/2019	STATE Vs SAJID @ BHURA	26-10-2023	Prosecution Evidence
94	SC/476/2019	STATE Vs SURENDER KUMAR @ DIMPI	04-09-2023	Prosecution Evidence
95	SC/475/2019	STATE Vs MANOJ THAKUR	16-09-2023	82 Cr.PC proceeding
96	SC/490/2019	STATE Vs BINTOO	06-09-2023	Prosecution Evidence

District and Sessions Judge, West, THC
IN THE COURT OF: Sh. Sunil Kr. Sharma
Additional Sessions Judge
Criminal Pending Cases

श्री सुनील कुमार शर्मा
SH. SUNIL KR. SHARMA
अतिरिक्त सत्र न्यायाधीश-पश्चिम
Additional Sessions Judge-09 West
कमरा नं. 323, तृतीय तल
Room No. 323, Third Floor
टीएस हज़ारत न्यायालय, दिल्ली
Tis Hazari Court, Delhi

Sr. No.	Cases	Party Name	Date of Registration	Next Date	Next Purpose
1	SC/57377/2016	STATE Vs SANDEEP GABA ETC	01-10-2012	31-08-2023	Misc./ Appearance
2	SC/55876/2016	STATE Vs PRADEEP NEGI AND ORS.	04-10-2013	07-11-2023	Prosecution Evidence
3	SC/56314/2016	STATE Vs AMAR UGARSEN BHARDWAJ	18-12-2013	26-09-2023	Prosecution Evidence
4	SC/56525/2016	STATE Vs MONU @ RAHUL ETC	05-11-2014	16-10-2023	Misc./ Appearance
5	SC/56453/2016	STATE Vs RAHUL SHARMA @ PUNJABI ETC	07-11-2014	25-10-2023	Prosecution Evidence
6	Cr Rev/55846/2016	ASHOK JHA Vs GOVT OF NCT OF DELHI AND ANR	23-12-2014	13-09-2023	Arguments
7	Cr Rev/55863/2016	JASPAL SINGH Vs PARVINDER SINGH AND ORS	06-01-2015	01-09-2023	Misc./ Appearance
8	SC/56428/2016	STATE Vs JASPREET SINGH ETC.	21-09-2015	09-10-2023	Prosecution Evidence
9	SC/56338/2016	STATE Vs SUNNY AND ORS	03-12-2015	15-09-2023	Prosecution Evidence
10	SC/56220/2016	STATE Vs DINESH KUMAR ETC	11-12-2015	31-08-2023	Prosecution Evidence
11	SC/57056/2016	STATE Vs MANOJ KUMAR @ MONTU ETC.	18-01-2016	11-12-2023	Prosecution Evidence
12	SC/56594/2016	STATE Vs KAMLESH ETC	19-01-2016	01-12-2023	Prosecution Evidence
13	SC/57314/2016	STATE Vs ASHWANI @ KAKU ETC.	18-03-2016	21-11-2023	Prosecution Evidence
14	SC/57620/2016	STATE Vs KARAN @ SAI ETC. (2)	21-03-2016	25-10-2023	Prosecution Evidence
15	SC/56577/2016	STATE Vs UMESH ETC.	07-04-2016	29-11-2023	Prosecution Evidence
16	SC/56040/2016	STATE Vs PANKAJ GAUTAM ETC	18-04-2016	27-09-2023	Misc./ Appearance
17	SC/55845/2016	STATE Vs GURPREET @ LALI ETC	01-05-2016	22-11-2023	Prosecution Evidence
18	SC/57709/2016	STATE Vs RAJ KUMAR KHANNA ETC	25-05-2016	26-09-2023	Prosecution Evidence
19	SC/55880/2016	STATE Vs MUKESH @ SONU - JC	08-06-2016	03-11-2023	Prosecution Evidence
20	SC/57904/2016	STATE Vs RAJAT KUMAR	18-07-2016	31-10-2023	Prosecution Evidence

21	SC/57920/2016	STATE Vs SAMAR@PARVESH@ KAMAL@ SANJAY ANR	25-07-2016	27-09-2023	Prosecution Evidence
22	SC/57954/2016	STATE Vs VIJAY @ KAKE	03-08-2016	29-11-2023	Prosecution Evidence
23	SC/57959/2016	STATE Vs Vedpal etc.	03-08-2016	03-10-2023	Prosecution Evidence
24	SC/57993/2016	STATE Vs HARISH KUMAR	19-08-2016	04-12-2023	Prosecution Evidence
25	SC/58025/2016	STATE Vs NASIR KHAN @ POLI ETC. (7)	31-08-2016	30-10-2023	Prosecution Evidence
26	SC/58212/2016	STATE Vs SANJAY ETC.	11-11-2016	04-09-2023	Misc./ Appearance
27	CA/54622/2016	JITENDER SAREEN Vs NEHA SAREEN	24-11-2016	06-09-2023	Arguments
28	SC/58230/2016	STATE Vs IMRAN KAYUM ORS	26-11-2016	26-10-2023	Misc./ Appearance
29	SC/58279/2016	STATE Vs VIJAY @ Rahul etc.	21-12-2016	30-10-2023	Prosecution Evidence
30	SC/5/2017	STATE Vs NILESH	03-01-2017	16-10-2023	Prosecution Evidence
31	SC/20/2017	STATE Vs ROHIT @ GOLU ETC.	04-01-2017	21-09-2023	Misc./ Appearance
32	SC/14/2016	STATE Vs JAI KUMAR	06-01-2017	08-11-2023	Prosecution Evidence
33	SC/36/2017	STATE Vs SUNNY @ GHOOS AND ANR.	16-01-2017	21-09-2023	Prosecution Evidence
34	SC/161/2017	STATE Vs SHAMSHAD @ SALMAN ETC .1	09-03-2017	30-10-2023	Prosecution Evidence
35	SC/177/2017	STATE Vs JITENDER @ GOLU	15-03-2017	21-09-2023	Prosecution Evidence
36	SC/197/2017	STATE Vs AMRIK SINGH	27-03-2017	07-12-2023	Prosecution Evidence
37	SC/210/2017	STATE Vs HARPREET	05-04-2017	27-09-2023	Misc./ Appearance
38	SC/318/2017	STATE Vs RAHUL KUMAR	23-05-2017	10-11-2023	Prosecution Evidence
39	SC/331/2017	STATE Vs RAMU @ RAMAN	01-06-2017	13-09-2023	Prosecution Evidence
40	SC/362/2017	STATE Vs AJAY BHAJGI (5)	01-07-2017	06-11-2023	Prosecution Evidence
41	SC/414/2017	STATE Vs SAKAWAT Etc.	15-07-2017	22-09-2023	Prosecution Evidence
42	SC/417/2017	STATE Vs SAKAWAT	17-07-2017	06-10-2023	Prosecution Evidence
43	SC/476/2017	STATE Vs MANISH @ DHANIYA	11-08-2017	11-12-2023	Prosecution Evidence
44	SC/513/2017	STATE Vs RAM BHAGAT AND ANR	28-08-2017	08-09-2023	Prosecution Evidence
45	SC/543/2017	STATE Vs VINOD AND ORS	08-09-2017	19-09-2023	Prosecution Evidence
46	SC/601/2017	STATE Vs AMIT KUMAR	13-10-2017	04-09-2023	Prosecution Evidence
47	Cr Rev/535/2017	KAPIL BHATIA Vs ANOOP KUMAR MISHRA AND ANR	18-11-2017	19-09-2023	Arguments

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48	SC/684/2017	STATE Vs NET RAM	20-11-2017	25-10-2023	Prosecution Evidence
49	SC/702/2017	STATE Vs MOHD SUBHAN	30-11-2017	24-11-2023	Prosecution Evidence
50	SC/703/2017	STATE Vs SALIM	30-11-2017	04-09-2023	Prosecution Evidence
51	SC/722/2017	STATE Vs SUBHASH @ GAURAV	13-12-2017	01-11-2023	Prosecution Evidence
52	SC/7/2018	STATE Vs CHANDER PAL	23-12-2017	04-12-2023	Prosecution Evidence
53	SC/18/2018	STATE Vs SATISH @ TANTRIK	08-01-2018	16-10-2023	Misc./ Appearance
54	SC/19/2018	STATE Vs MANGI LAL	08-01-2018	15-09-2023	Prosecution Evidence
55	SC/67/2018	STATE Vs SAGAR @ TIGAR	25-01-2018	31-08-2023	Prosecution Evidence
56	CA/55/2018	DHRUV RAJ WADHWA Vs DEV RAJ AND ORS	05-02-2018	30-11-2023	Misc./ Appearance
57	SC/141/2018	STATE Vs RAWEL SINGH	07-03-2018	07-12-2023	Prosecution Evidence
58	Cr Rev/87/2018	AMIT KUMAR SHARMA AND ORS. Vs SHAM SUNDER	09-03-2018	04-10-2023	Misc./ Appearance
59	SC/147/2018	STATE Vs DEV GOEL	09-03-2018	23-11-2023	Prosecution Evidence
60	SC/152/2018	STATE Vs RAJESH GUPTA	13-03-2018	18-10-2023	Prosecution Evidence
61	SC/153/2018	STATE Vs RAJESH GUPTA	13-03-2018	08-11-2023	Prosecution Evidence
62	SC/158/2018	STATE Vs RAJ KUMAR @ RAJU	16-03-2018	11-09-2023	Prosecution Evidence
63	SC/226/2018	STATE Vs JECAB @ GUNNU	23-04-2018	15-09-2023	Prosecution Evidence
64	Cr Rev/154/2018	SWAMI UMA BHARTI AND ANR Vs PARAM HANS SWAMI UMA BHARTI MISSION	17-05-2018	02-11-2023	Misc./ Appearance
65	SC/306/2018	STATE Vs KAMAL @ NITIN	17-05-2018	30-11-2023	Prosecution Evidence
66	SC/324/2018	STATE Vs VIJAY SINGH @ SONU @ KALI	23-05-2018	22-09-2023	Prosecution Evidence
67	Cr Rev/340/2018	J. M. GUPTA Vs SHIRISH GOEL AND ANR	29-10-2018	10-10-2023	Arguments
68	SC/757/2018	STATE Vs RAJ KUMAR	03-11-2018	08-09-2023	Prosecution Evidence
69	Cr Rev/349/2018	RAN SINGH Vs STATE	05-11-2018	02-11-2023	Arguments
70	CA/235/2018	RENU SHARMA Vs SUNEET SEKHRI AND ORS.	12-11-2018	06-11-2023	Arguments
71	Cr Rev/354/2018	NARENDER KUMAR Vs STATE	14-11-2018	02-11-2023	Arguments
72	Cr Rev/355/2018	ROHTAS KUMAR Vs STATE	14-11-2018	02-11-2023	Arguments
73	SC/812/2018	STATE Vs RAMU	01-12-2018	21-11-2023	Prosecution Evidence

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74	SC/837/2018	STATE Vs GUDDU	13-12-2018	19-10-2023	Prosecution Evidence
75	SC/1/2019	STATE Vs ASHWANI @ AASHU	03-01-2019	30-10-2023	Misc./ Appearance
76	SC/8/2019	STATE Vs FAIZAN AHMED	05-01-2019	05-10-2023	Prosecution Evidence
77	SC/11/2019	STATE Vs ASHU @ DHARMENDER	07-01-2019	25-09-2023	Prosecution Evidence
78	SC/17/2019	STATE Vs SAGAR	09-01-2019	13-10-2023	Prosecution Evidence
79	Cr Rev/35/2019	VED SINGH Vs CHARANJEET LAL AND ORS	17-01-2019	06-09-2023	Misc./ Appearance
80	SC/40/2019	STATE Vs JAGDISH SHARMA @ JAGGI	22-01-2019	31-10-2023	Prosecution Evidence
81	SC/42/2019	STATE Vs PRADEEP SHARMA	22-01-2019	09-10-2023	Prosecution Evidence
82	SC/63/2019	STATE Vs RAJNISH KUMAR @ RANJAN	02-02-2019	12-10-2023	Misc./ Appearance
83	SC/65/2019	STATE Vs YOGINDER SINGH	04-02-2019	09-10-2023	Prosecution Evidence
84	CA/31/2019	NAIM AND ORS Vs THE STATE	16-02-2019	16-10-2023	Arguments
85	SC/94/2019	STATE Vs SHEKHAR	21-02-2019	18-10-2023	Prosecution Evidence
86	SC/108/2019	STATE Vs ROHIT KAPOOR	26-02-2019	21-09-2023	Prosecution Evidence
87	SC/113/2019	STATE Vs AJAY KUMAR	27-02-2019	27-10-2023	Prosecution Evidence
88	SC/135/2019	STATE Vs LAKHWINDER SINGH @ SURESH	11-03-2019	04-10-2023	Prosecution Evidence
89	SC/152/2019	STATE Vs ANIL CHAUDHARY	22-03-2019	06-11-2023	Prosecution Evidence
90	SC/164/2019	STATE Vs RAJU BHILWARI @ LANGDA	25-03-2019	31-10-2023	Prosecution Evidence
91	SC/169/2019	STATE Vs Monika Wadhwa	26-03-2019	26-10-2023	Prosecution Evidence
92	SC/171/2019	STATE Vs VISHAL	27-03-2019	26-09-2023	Prosecution Evidence
93	SC/175/2019	STATE Vs KAMLESH YADAV	29-03-2019	13-10-2023	Prosecution Evidence
94	CA/77/2019	INDER SINGH Vs STATE	24-04-2019	19-10-2023	Misc./ Appearance
95	CA/79/2019	INDER SINGH Vs STATE	26-04-2019	19-10-2023	Misc./ Appearance
96	CA/82/2019	INDER SINGH Vs STATE	29-04-2019	19-10-2023	Misc./ Appearance
97	CA/95/2019	INDER SINGH Vs STATE	04-05-2019	11-09-2023	Misc./ Appearance
98	SC/237/2019	STATE Vs PARVINDER SINGH @ KALLU @ RINKU	06-05-2019	13-09-2023	Prosecution Evidence
99	SC/240/2019	STATE Vs DEEPAK	06-05-2019	19-09-2023	Prosecution Evidence
100	SC/243/2019	STATE Vs AJEET SINGH	07-05-2019	02-11-2023	Prosecution Evidence
101	SC/320/2019	STATE Vs AWDESH SINGH	06-06-2019	07-11-2023	Prosecution Evidence

श्री सुनील कुमार शर्मा
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 Additional Sessions Judge-09, West
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 J.A. Jhari Court, Delhi

102	Cr Rev/189/2019	BALASARASWATHY Vs KVSJN RAJU	01-07-2019	10-11-2023	Arguments
103	CA/149/2019	INDER SINGH Vs STATE	15-07-2019	11-09-2023	Arguments
104	CA/164/2019	INDER SINGH Vs STATE	26-07-2019	11-09-2023	Arguments
105	CA/169/2019	INDER SINGH Vs STATE	30-07-2019	11-09-2023	Arguments
106	CA/170/2019	INDER SINGH Vs STATE	30-07-2019	10-10-2023	Arguments
107	CA/174/2019	INDER SINGH Vs STATE	01-08-2019	10-10-2023	Arguments
108	Cr Rev/231/2019	INDER SINGH Vs STATE	07-08-2019	22-11-2023	Misc./ Appearance
109	Cr Rev/232/2019	INDER SINGH Vs STATE	07-08-2019	31-10-2023	Misc./ Appearance
110	Cr Rev/234/2019	RAKESH KUMAR TYAGI Vs BRAHAM SINGH AND ANR,	08-08-2019	17-11-2023	Arguments
111	Cr Rev/248/2019	INDERSINGH Vs STATE	16-08-2019	31-10-2023	Misc./ Appearance
112	CA/189/2019	INDER SINGH Vs STATE	20-08-2019	10-10-2023	Arguments
113	CA/190/2019	INDER SINGH Vs STATE	20-08-2019	10-10-2023	Arguments
114	Cr Rev/255/2019	INDER SINGH Vs STATE	20-08-2019	31-10-2023	Misc./ Appearance
115	CA/195/2019	INDER SINGH Vs STATE	22-08-2019	10-10-2023	Arguments
116	Cr Rev/262/2019	INDER SINGH Vs STATE	22-08-2019	23-11-2023	Misc./ Appearance
117	Cr Rev/265/2019	SUBHASH GUPTA Vs THE STATE AND ORS.	27-08-2019	08-11-2023	Arguments

Note: Sr. No. 15 and Sr. No. 22 are connected cases.

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56	SC/511/2018	STATE Vs KAMAL KUMAR NEGI @ SONU	31-07-2018	06-09-2023	Misc cases/purpose	IPC--34IPC--392IPC--397	Rajouri Garden	001594/201;
57	SC/513/2018	STATE Vs PARVEEN KUMAR AND ORS	01-08-2018	26-10-2023	Prosecution Evidence	IPC--308IPC--323IPC--34IPC--341IPC--	Patel Nagar	530/2016
58	SC/584/2018	STATE Vs ARIF @ SHOKIN	28-08-2018	10-10-2023	Prosecution Evidence	IPC--392	Tilak Nagar	202/2018
59	SC/592/2018	STATE Vs HARDEEP SINGH	30-08-2018	11-10-2023	Prosecution Evidence	IPC--308	Patel Nagar	491/2015
60	SC/602/2018	STATE Vs AMARJEET SINGH	31-08-2018	11-10-2023	Prosecution Evidence	IPC--308,323,341,506,34,	Patel Nagar	490/2015
61	SC/662/2018	STATE Vs VIKASH @ SHAKTI	24-09-2018	19-10-2023	Prosecution Evidence	IPC--120B,IPC--147,IPC--149,IPC--307,	Rajouri Garden	295/2018
62	SC/689/2018	STATE Vs MANOJ KUMAR YADAV	04-10-2018	04-09-2023	Charge	Explosive Substance Act 1908--4IPC--Mundka		179/2018
63	SC/761/2018	STATE Vs RAM SINGH	05-11-2018	05-10-2023	Prosecution Evidence	IPC--308IPC--323IPC--324IPC--326IPC-Moti Nagar		1065/2014
64	SC/887/2018	STATE Vs SHAHID @ MASTER JI	24-12-2018	01-09-2023	Prosecution Evidence	IPC--302	Tilak Nagar	416/2018

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LIST OF PENDING CASES MORE THAN 4 YEARS OLD CASES

Sr. No.	Case No.	Petitioner Name Respondent Name VS	Date of Registration	Next Date	Purpose	Act Section	Police Station Name	FIR No.	
1	SC/56916/2016	STATE Vs KASIM MAQSOOD @ ETC(7)	23-12-2008	18-10-2023	Prosecution Evidence	IPC--	Sarai Rohilla	427/2006	10 YEARS OLD
2	SC/56019/2016	STATE Vs AMARJEET SINGH@ KALA BHATTI ETC	01-02-2013	16-09-2023	Prosecution Evidence	IPC--308,34	Rajouri Garden	345/2011	10 YEARS OLD
3	SC/57541/2016	STATE Vs RAHUL ETC	14-09-2010	20-09-2023	Prosecution Evidence	IPC--392,395,412,482,34IPC--392,395,412,482,34	Vikas Puri	312/2008	10 YEARS OLD
4	SC/56181/2016	STATE Vs JAGDISH BABLOO ETC @	23-02-2013	22-09-2023	Prosecution Evidence	IPC--	Hari Nagar	481/2010	10 YEARS OLD
5	SC/56339/2016	STATE Vs MUSTAFA ETC	04-06-2013	25-09-2023	Prosecution Evidence	IPC--	Hari Nagar	53/2012	10 YEARS OLD
6	SC/57730/2016	STATE Vs RAJBIR @ RAJESH	06-07-2010	20-10-2023	Prosecution Evidence	IPC--	Ranhola	32/2010	10 YEARS OLD
7	SC/56588/2016	STATE Vs SHANKER KUMAR ETC 4	30-07-2012	15-09-2023	Prosecution Evidence	Indian Arms Act 1959--IPC--	Nangloi	71/2012	10 YEARS OLD
8	SC/57826/2016	STATE Vs MOHD ASLAM KHAN ETC	16-09-2010	29-11-2023	Prosecution Evidence	IPC--	Tilak Nagar	288/2009	10 YEARS OLD
9	SC/57021/2016	STATE Vs HARMEET UPPAL ETC	26-03-2012	30-11-2023	Prosecution Evidence	IPC--	Rajouri Garden	257/2009	10 YEARS OLD
10	SC/57137/2016	STATE Vs ARUN KUMAR	01-02-2013	29-11-2023	Prosecution Evidence	IPC--324,307,387,452,427,506,34IPC--324,307,387,452,427,506,34	Punjabi Bagh	350/2011	10 YEARS OLD
11	SC/57432/2016	STATE Vs SMT HARVINDER KAUR	10-01-2013	20-09-2023	Prosecution Evidence	IPC--	Hari Nagar	240/2012	10 YEARS OLD
12	SC/57539/2016	STATE Vs AMARJEET SINGH @ MANNI ETC	21-05-2013	12-09-2023	Prosecution Evidence	IPC--307,323,120B,34	Ranjit Nagar	184/2012	10 YEARS OLD
13	SC/239/2017	STATE Vs SUNIL KUMAR etc	18-04-2017	28-11-2023	Prosecution Evidence	IPC--304BIPC--34IPC--498A	Ranhola	317/2016	10 YEARS OLD
14	SC/698/2019	STATE Vs ASLAM	06-12-2019	11-10-2023	Prosecution Evidence	IPC--323,326A,34	Nangloi	549/2019	10 YEARS OLD
15	SC/56408/2016	STATE Vs SANJEV KUMAR	19-11-2014	21-09-2023	Prosecution Evidence	IPC--	Khyala	573/2014	05 YEARS OLD
16	SC/56554/2016	STATE Vs SONU JHA ETC (3)	10-06-2016	02-11-2023	Prosecution Evidence	IPC--	Tilak Nagar	245/2016	05 YEARS OLD
17	SC/56658/2016	STATE Vs PAPPU KUMAR ETC	22-11-2013	17-10-2023	Prosecution Evidence	IPC--302	NIHAL VIHAR	258/2013	05 YEARS OLD
18	SC/56662/2016	STATE Vs DHEERAJ ETC	30-09-2013	09-10-2023	Prosecution Evidence	IPC--	Paschim Vihar East	185/2013/2013	05 YEARS OLD
19	SC/56723/2016	STATE Vs JAMUNA PRASAD @ LULL ETC	13-11-2013	25-09-2023	Prosecution Evidence	IPC--147,148,149,323,324,307,120bIPC--147,148,149,323,324,307,120B	Hari Nagar	306/2013	05 YEARS OLD
20	SC/56735/2016	STATE Vs MANISH @ DEEPU @ BHUNDA	03-12-2013	15-09-2023	Prosecution Evidence	IPC--	Khyala	270/2013	05 YEARS OLD

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21	SC/56534/2016	STATE Vs MUKESH KUMAR SONI ETC (4)	21-05-2015	26-09-2023	Prosecution Evidence	Indian Arms Act 1959--25/27/54/59 IPC--302,201,120,8,34	Tilak Nagar	486/2013	05 YEARS OLD
22	SC/56419/2016	STATE Vs SOM DUTT ETC	30-03-2015	30-11-2023	Prosecution Evidence	IPC--307,147,148,506,452	Ranhola	401/2013	05 YEARS OLD
23	SC/56767/2016	STATE Vs DALBIR SINGH@BIRA	03-03-2015	02-09-2023	Prosecution Evidence	IPC--308,323,324,341,506,341 PC--308,323,324,341,506,34	Maya Puri	192/2014	05 YEARS OLD
24	SC/57350/2016	STATE Vs BABLU ETC	06-01-2014	21-09-2023	Prosecution Evidence	IPC--452,323,308,341 PC--452,323,308,34	Ranhola	373/2013	05 YEARS OLD
25	SC/56955/2016	STATE Vs RAHUL @ SHATTEWALA	24-07-2014	27-09-2023	Prosecution Evidence	IPC--302,120B,34	Uttam Nagar	346/2014	05 YEARS OLD
26	SC/57177/2016	STATE Vs MITHUN ETC	19-04-2016	16-11-2023	Prosecution Evidence	IPC--	Ranhola	1052/2015	05 YEARS OLD
27	SC/57450/2016	STATE Vs RAKESH PEHLWAN @ RAJESH ETC (5)	23-10-2013	30-11-2023	Prosecution Evidence	Indian Arms Act 1959-- IPC--	Tilak Nagar	101/2013	05 YEARS OLD
28	SC/57134/2016	STATE Vs PYARA SINGH @ PYARE	19-07-2014	08-11-2023	Prosecution Evidence	IPC--302/34	NIHAL VIHAR	253/2014	05 YEARS OLD
29	SC/57154/2016	STATE Vs ASHOK	15-01-2015	20-09-2023	Misc cases/purpose	IPC--328,379,411,341 PC--328/379/411/34	Paschim Vihar East	696/2014/2014	05 YEARS OLD
30	SC/57409/2016	STATE Vs SANJEEVAN KAUR ETC	17-02-2016	04-10-2023	Misc/ Appearance	IPC--	Paschim Vihar East	470/2014/2014	05 YEARS OLD
31	SC/57170/2016	STATE Vs PUNEET SOOD	13-04-2015	10-11-2023	Prosecution Evidence	IPC--	Hari Nagar	233/2014	05 YEARS OLD
32	SC/57185/2016	STATE Vs RAM BACHAN ORS	30-01-2016	17-11-2023	Prosecution Evidence	IPC--308 IPC--341	Anand Parbat	114/2014	05 YEARS OLD
33	SC/57890/2016	STATE Vs Jasbir Singh @ Jassu etc	12-07-2016	06-09-2023	Prosecution Evidence	IPC IPC--174A IPC--174-A,452,308,427,34	Nangloi	587/2015	05 YEARS OLD
34	SC/58044/2016	STATE Vs UDEY KUMAR	06-09-2016	27-09-2023	Prosecution Evidence	IPC--302 IPC--324 IPC--341 IPC--452	Khyala	236/2016	05 YEARS OLD
35	SC/5/2019	STATE Vs HARJEET KAUR @ RUBY BHATIA	04-01-2019	11-09-2023	Prosecution Evidence	IPC--320,365,210,120b,34	Tilak Nagar	364/2018	04 YEARS OLD
36	SC/58/2017	STATE Vs RAHUL SHARMA	24-01-2017	17-11-2023	Prosecution Evidence	IPC--323,328,376,378,506	Rajouri Garden	681/2016	04 YEARS OLD
37	SC/75/2019	STATE Vs JATIN VERMA	11-02-2019	19-09-2023	Prosecution Evidence	IPC--394,397,511,120B, IPC--394/397/511/34	Patel Nagar	293/2018	04 YEARS OLD
38	SC/84/2018	STATE Vs VINOD KUMAR @ VEENU	05-02-2018	09-10-2023	Prosecution Evidence	IPC--392,397,411,34	Punjabi Bagh	580/2017	04 YEARS OLD
39	SC/105/2018	STATE Vs JOGINDER SINGH	09-02-2018	23-11-2023	Prosecution Evidence	IPC--307 IPC--392 IPC--397 IPC--412	Khyala	321/2017	04 YEARS OLD

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40	SC/124/2019	STATE Vs SAJJAN KHAN @ BABLOO @ RIHAN	06-03-2019	16-10-2023	Prosecution Evidence	IPC--307,201	Nangloi	470/2018	04 YEARS OLD
41	SC/219/2017	STATE Vs GINNI PARVEEN	03-04-2017	05-12-2023	Prosecution Evidence	IPC--304IPC--317	Punjabi Bagh	735/2016	04 YEARS OLD
42	SC/224/2017	STATE Vs DINESH ETC	11-04-2017	09-10-2023	Prosecution Evidence	IPC--304IPC--498	Uttam Nagar	226/15/2015	04 YEARS OLD
43	SC/288/2019	STATE Vs AMIT KUMAR	27-05-2019	12-10-2023	Prosecution Evidence	IPC--308,323,34	Moti Nagar	125/2019	04 YEARS OLD
44	SC/297/2019	STATE Vs DEEPAK TIWARI	30-05-2019	20-09-2023	Prosecution Evidence	IPC--302,307,34	Ranhola	08/2019	04 YEARS OLD
45	SC/330/2017	STATE Vs LAXMAN	01-06-2017	15-09-2023	Prosecution Evidence	IPCIPC--392IPC--392,395,328,411,120B,34	Punjabi Bagh	04/2017	04 YEARS OLD
46	SC/345/2018	STATE Vs RATTAN SINGH RAINU	02-06-2018	19-09-2023	Prosecution Evidence	IPC--394,395,397,411,34	Moti Nagar	28/2018	04 YEARS OLD
47	SC/380/2017	STATE Vs SUNNY	05-07-2017	10-10-2023	Prosecution Evidence	IPC--308,34IPC--308,34	Kirti Nagar	166/2016	04 YEARS OLD
48	SC/439/2018	STATE Vs CHARANJEET @ GOMDHA @ CHINTU	10-07-2018	16-10-2023	Prosecution Evidence	IPC--308,34	Mundka	349/2016	04 YEARS OLD
49	SC/416/2017	STATE Vs MANISH	17-07-2017	20-09-2023	Misc cases/purpose	IPC--392,394,397,411,34	NIHAL VIHAR	134/2017	04 YEARS OLD
50	SC/459/2018	STATE Vs SURESH KUMAR	16-07-2018	21-10-2023	Prosecution Evidence	IPC--307/34IPC--307/34	Tilak Nagar	76/2017	04 YEARS OLD
51	SC/450/2017	STATE Vs RAHUL PANDEY	28-07-2017	25-09-2023	Prosecution Evidence	IPC--408,324,34	Kirti Nagar	286/2016	04 YEARS OLD
52	SC/507/2018	STATE Vs MUKESH KUMAR	31-07-2018	04-09-2023	Prosecution Evidence	IPC--147,148,308,323,341,506,34	Punjabi Bagh	736/2014	04 YEARS OLD
53	SC/497/2019	STATE Vs HARI KISHAN DASS	30-08-2019	21-11-2023	Prosecution Evidence	IPC--308,323,324,34	Paschim Vihar East	323/2019	04 YEARS OLD
54	SC/519/2018	STATE Vs ZAKIR @ BABLU @ CHHAIM	06-08-2018	18-09-2023	Prosecution Evidence	Indian Arms Act 1959--25,27,54,59IPC--307,34	Nangloi	85/2018	04 YEARS OLD
55	SC/58097/2016	STATE Vs MANOJ KUMAR	27-09-2016	11-09-2023	Prosecution Evidence	IPC--304	NIHAL VIHAR		04 YEARS OLD
56	SC/516/2019	STATE Vs CHANDAN AKHIL	09-09-2019	18-10-2023	Prosecution Evidence	IPC--302,34,120B,IPC--302,120B,34	NIHAL VIHAR	320/2019	04 YEARS OLD
57	SC/517/2019	STATE Vs VINOD @ MUKESH	09-09-2019	24-11-2023	Prosecution Evidence	IPC--315,323/34IPC	Rajouri Garden	768/2016	04 YEARS OLD
58	SC/480/2017	STATE Vs AZAD KHAN @ SALMAN ETC	16-08-2017	26-10-2023	Prosecution Evidence	IPC--392,397,34	NIHAL VIHAR	267/2015	04 YEARS OLD
59	SC/571/2018	STATE Vs SANTOSH	25-08-2018	10-11-2023	Prosecution Evidence	IPC--304,436	Moti Nagar	170/2018	04 YEARS OLD
60	SC/515/2017	STATE Vs PINTOO KUMAR	28-08-2017	05-09-2023	Prosecution Evidence	IPC--304B,498A	Punjabi Bagh	165/2017	04 YEARS OLD
61	SC/514/2017	STATE Vs YOGENDER SAHNI AND ORS	28-08-2017	13-10-2023	Prosecution Evidence	IPC--308,452,506,34	Anand Parbat	384/2015	04 YEARS OLD
62	SC/558/2019	STATE Vs RANVIJAY YADAV	24-09-2019	21-09-2023	Charge	IPC--308,452,323,34	Patel Nagar	157/2014	04 YEARS OLD
63	SC/583/2018	STATE Vs VIKAS @ VICKY	28-08-2018	11-09-2023	Prosecution Evidence	IPC--394/397/411/34	Punjabi Bagh	82/2018	04 YEARS OLD

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64	SC/528/2017	STATE Vs IRSHAD @ DILSHAD	31-08-2017	19-09-2023	Prosecution Evidence	IPC--186,353,332,307,34	Kirti Nagar	127/2017	04 YEARS OLD
65	SC/596/2018	STATE Vs MANISH	31-08-2018	11-09-2023	Charge	Indian Arms Act 1959--25IPC--394,395,397,341,506IPC--394,395,397,341,506	Patel Nagar	99/2018	04 YEARS OLD
66	SC/595/2019	STATE Vs ROHIT	16-10-2019	11-10-2023	Prosecution Evidence	IPC--394,397,393,411	Moti Nagar	282/2019	04 YEARS OLD
67	SC/562/2017	STATE Vs BHAGWAN DASS ETC S/O DURGA PRASAD	16-09-2017	05-10-2023	Prosecution Evidence	IPC--186IPC--332IPC--333IPC--353	Ranhola	258/2014	04 YEARS OLD
68	SC/616/2019	STATE Vs HIMANSHU BILAD @	24-10-2019	25-10-2023	Prosecution Evidence	IPC--302,394,411,34	Rajouri Garden	269/2019	04 YEARS OLD
69	SC/670/2018	STATE Vs VIJAY	25-09-2018	12-09-2023	Prosecution Evidence	IPC--302,186,353,332,427,34	Mundka	264/2015	04 YEARS OLD
70	SC/687/2018	STATE Vs PRAMOD RAWAT	04-10-2018	30-11-2023	Prosecution Evidence	IPC--147,148,149,427,307,308,506,34	Ranhola	402/2013	04 YEARS OLD
71	SC/658/2019	STATE Vs RAJESH SINGH	19-11-2019	28-11-2023	Prosecution Evidence	IPC--308,324,325,354,354a,354b,511,509,34	Anand Parbat	210/2018	04 YEARS OLD
72	SC/665/2019	STATE Vs MANOJ @ KATTU	25-11-2019	03-11-2023	Prosecution Evidence	IPC--307,34	Paschim Vihar East	488/2019	04 YEARS OLD
73	SC/670/2019	STATE Vs GAURAV	27-11-2019	23-09-2023	Prosecution Evidence	IPC--394,397,420,468,471,120b,411,482,34	Mundka	102/2019	04 YEARS OLD
74	SC/689/2019	STATE Vs RAJESH@BUNTI	04-12-2019	26-09-2023	Misc cases/purpose	IPC--394,397,411,34	Mundka	318/2019	04 YEARS OLD
75	SC/699/2019	STATE Vs LAKSHAY @ GOLU	09-12-2019	30-10-2023	Prosecution Evidence	IPC--379,511,186,353,307,34IPC--379,511,307,353	Paschim Vihar East	297/2019	04 YEARS OLD
76	SC/719/2019	STATE Vs RAMESH KUMAR	17-12-2019	26-09-2023	Prosecution Evidence	IPC--306, 34	Ranhola	999/2014	04 YEARS OLD
77	SC/721/2019	STATE Vs JAWAHAR YADAV	18-12-2019	20-11-2023	Prosecution Evidence	IPC--304,34	Kirti Nagar	453/2015	04 YEARS OLD
78	SC/758/2018	STATE Vs ANTRAM	03-11-2018	07-11-2023	Prosecution Evidence	IPC--302,308,506,174-A,34	Ranhola	467/2018	04 YEARS OLD
79	SC/732/2019	STATE Vs DABLU KUMAR MISTRI	20-12-2019	17-10-2023	Prosecution Evidence	IPC--302,34	Khyala	214/2019	04 YEARS OLD
80	SC/733/2019	STATE Vs RAJINDER BABU @	20-12-2019	14-09-2023	Prosecution Evidence	IPC--392,397,394,411,120b,34	Tilak Nagar	00041/2018	04 YEARS OLD
81	SC/735/2019	STATE Vs ROHIT KUMAR	21-12-2019	10-11-2023	Prosecution Evidence	IPC--392,397,411,34	Paschim Vihar West	343/2019	04 YEARS OLD
82	SC/737/2019	STATE Vs ASHU	23-12-2019	18-10-2023	Prosecution Evidence	IPC--392,397,411,34	Mundka	313/2019	04 YEARS OLD
83	SC/776/2018	STATE Vs NAKUL ABROL	16-11-2018	22-11-2023	Prosecution Evidence	IPC--307,452,394,397,411	Kirti Nagar	243/2018	04 YEARS OLD

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84	SC/679/2017	STATE Vs ABHAY @ SONU	21-11-2017	22-09-2023	Prosecution Evidence	IPC--392IPC--394IPC--397IPC--414	Moti Nagar	275/2017	04 YEARS OLD
85	SC/854/2018	STATE Vs KUNDAN YADAV	18-12-2018	19-09-2023	Prosecution Evidence	IPC--279,304,201	NIHAL VIHAR	19/2018	04 YEARS OLD
86	SC/872/2018	STATE Vs BUNTY @SACHIN MANCHANDA	20-12-2018	12-09-2023	Prosecution Evidence	IPC--307,	Khyala	385/2017	04 YEARS OLD
87	Cr Rev/490/2019	REEVA SOOD Vs STATE AND ORS	19-12-2019	11-09-2023	Misc/ Appearance	Cr. P.C.--397			04 YEARS OLD
88	Cr Rev/366/2018	RAGHUBIR SINGH Vs STATE @ OTHERS	26-11-2018	31-08-2023	Arguments	Cr. P.C.--397			04 YEARS OLD

Sr No.	Cases	Party Name	Date of Registration	Age	Ready / Unready / Stayed	Next Date	Next Purpose	On same Stage since	DORMANT CASE/ SINEDIE CASE	Nature	Delay Reason
				24 days							
45	SC/57012/2016	STATE Vs RAHEESH	25-04-2016	7 years 3 months 6 days	R	22-09-2023	Statement of Accused	04-08-2023 27 days	N		Stayed for other reasons
46	SC/56477/2016	STATE Vs KANHIYA	10-05-2016	7 years 3 months 21 days	R	23-09-2023	Statement of Accused	19-08-2023 12 days	N		Stayed for other reasons
47	SC/57135/2016	STATE Vs PRANJAL SRIVASTAVA	18-05-2016	7 years 3 months 13 days	R	11-10-2023	Prosecution Evidence	07-02-2017 6 years 6 months 24 days	N		Stayed for other reasons
48	SC/56849/2016	STATE Vs AMANPREET SINGH ETC.	20-05-2016	7 years 3 months 11 days	R	26-10-2023	Prosecution Evidence	03-06-2021 2 years 2 months 28 days	N		Stayed for other reasons
49	SC/56990/2016	STATE Vs PARAMJEET SINGH @ BITTU ETC	01-06-2016	7 years 2 months 30 days	R	06-11-2023	Misc./ Appearance	17-07-2023 1 month 14 days	N		Stayed for other reasons
50	SC/57882/2016	STATE Vs RAJBIR YADAV ETC	08-07-2016	7 years 1 month 23 days	R	06-09-2023	Prosecution Evidence	01-12-2022 8 months 30 days	N		Stayed for other reasons
51	SC/57888/2016	STATE Vs RASHID@ GUDDA	11-07-2016	7 years 1 month 20 days	R	03-11-2023	Prosecution Evidence	13-02-2023 6 months 18 days	N		Stayed for other reasons

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Sr. No.	Cases	Party Name	Date of Registration	Age	Ready / Unready / Stayed	Next Date	Next Purpose	On same Stage since	DORMANT CASE/ SINEDIE CASE	Nature	Delay Reason
				days							
52	SC/57912/2016	STATE Vs PANKAJ NARGARI	20-07-2016	7 years 1 month 11 days	R	07-11-2023	Prosecution Evidence	15-09-2021 1 year 11 months 16 days	N		Stayed for other reasons
53	SC/57916/2016	STATE Vs AJRUDDIN @ RAJU	22-07-2016	7 years 1 month 9 days	R	01-09-2023	Prosecution Evidence	15-03-2023 5 months 16 days	N		Stayed for other reasons
54	SC/57917/2016	STATE Vs HARI KISHAN	22-07-2016	7 years 1 month 9 days	R	16-10-2023	Misc./ Appearance	23-03-2021 2 years 5 months 8 days	N		Stayed for other reasons
55	SC/57953/2016	STATE Vs RADHEY SHYAM ETC.	02-08-2016	7 years 29 days	R	06-09-2023	Statement of Accused	03-07-2023 1 month 28 days	N		Stayed for other reasons
56	SC/57976/2016	STATE Vs MUNNA	09-08-2016	7 years 22 days	R	06-10-2023	Prosecution Evidence	05-12-2016 6 years 8 months 26 days	N		Stayed for other reasons
57	SC/58004/2016	STATE Vs GAURAV @ SUNNY	24-08-2016	7 years 7 days	R	20-09-2023	Prosecution Evidence	14-03-2022 1 year 5 months 17 days	N		Stayed for other reasons
58	SC/58053/2016	STATE Vs PADAM SINGH ETC.	08-09-2016	6 years 11 months 23 days	R	10-11-2023	Prosecution Evidence	25-11-2021 1 year 9 months 6 days	N		Stayed for other reasons
59	SC/58079/2016	STATE Vs HANISH KUMAR	20-09-2016	6 years 11 months 11 days	R	28-11-2023	Prosecution Evidence	02-03-2017 6 years 5 months 29 days	N		Stayed for other reasons
60	SC/58100/2016	STATE Vs KC BAHADUR @	30-09-2016	6 years	R	11-09-2023	Prosecution	06-04-2022 1 year 4	N		Stayed for

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Sr No.	Cases	Party Name	Date of Registration	Age	Ready / Unready / Stayed	Next Date	Next Purpose	On same Stage since	DORMANT CASE/ SINEDIE CASE	Nature	Delay Reason
				22 days							
84	SC/657/2017	STATE Vs AAS MOHAMMAD @ ASHU	13-11-2017	5 years 9 months 18 days	R	25-09-2023	Prosecution Evidence	11-12-2018 4 years 8 months 20 days	N		Stayed for other reasons
85	SC/676/2017	STATE Vs NAVEEN KUMAR	18-11-2017	5 years 9 months 13 days	R	07-10-2023	Statement of Accused	2023-10-07	N		Stayed for other reasons
86	SC/706/2017	STATE Vs CHAND RATHI	01-12-2017	5 years 8 months 30 days	R	20-11-2023	Misc./ Appearance	27-07-2023 1 month 4 days	N		Stayed for other reasons
87	SC/736/2017	STATE Vs MANOJ @ BADDI	23-12-2017	5 years 8 months 8 days	R	25-09-2023	Misc. Arguments	2023-09-25	N		Stayed for other reasons
88	SC/25/2018	STATE Vs AMIT @ RAJNESH	12-01-2018	5 years 7 months 19 days	R	31-10-2023	Misc./ Appearance	04-01-2022 1 year 7 months 27 days	N		Stayed for other reasons
89	SC/57/2018	STATE Vs ANCHI DEVI	22-01-2018	5 years 7 months 9 days	R	09-10-2023	Prosecution Evidence	09-04-2019 4 years 4 months 22 days	N		Stayed for other reasons
90	SC/92/2018	STATE Vs SONU	06-02-2018	5 years 6 months 25 days	R	09-11-2023	Prosecution Evidence	13-09-2018 4 years 11 months 18 days	N		Stayed for other reasons

Sr. No.	Cases	Party Name	Date of Registration	Age	Ready / Unready / Stayed	Next Date	Next Purpose	On same Stage since	DORMANT CASE/ SINEDIE CASE	Nature	Delay Reason
91	SC/98/2018	STATE Vs KARAN <i>connected matter with sr. No. 128</i>	08-02-2018	5 years 6 months 23 days	R	09-11-2023	Charge	10-07-2019 4 years 1 month 21 days	N		Stayed for other reasons
92	SC/203/2018	STATE Vs PAPPU @ JASWANT	09-04-2018	5 years 4 months 22 days	R	18-09-2023	Prosecution Evidence	03-05-2021 2 years 3 months 28 days	N		Stayed for other reasons
93	SC/236/2018	STATE Vs PREETAM @ SONU @ BIJLI	25-04-2018	5 years 4 months 6 days	R	19-10-2023	Prosecution Evidence	2023-10-19	N		Stayed for other reasons
94	SC/242/2018	STATE Vs PRABHJOT SINGH @ PRINCE @ PATHI	27-04-2018	5 years 4 months 4 days	R	16-11-2023	Prosecution Evidence	03-08-2019 4 years 28 days	N		Stayed for other reasons
95	SC/247/2018	STATE Vs JASPREET SINGH @ MICKY	28-04-2018	5 years 4 months 3 days	R	26-10-2023	Prosecution Evidence	16-02-2022 1 year 6 months 15 days	N		Stayed for other reasons
96	SC/370/2018	STATE Vs MUKESH @ MATKA	06-06-2018	5 years 2 months 25 days	R	09-10-2023	Charge	02-02-2022 1 year 6 months 29 days	N		Stayed for other reasons
97	SC/389/2018	STATE Vs CHANDER PAL	08-06-2018	5 years 2 months 23 days	R	20-11-2023	Misc./ Appearance	11-01-2022 1 year 7 months 20 days	N		Stayed for other reasons
98	SC/390/2018	STATE Vs DHANRAJ	08-06-2018	5 years 2 months	R	04-09-2023	Prosecution Evidence	18-04-2019 4 years 4 months 13 days	N		Stayed for other reasons

Sr. No.	Cases	Party Name	Date of Registration	Age	Ready / Unready / Stayed	Next Date	Next Purpose	On same Stage since	DORMANT CASE/ SINEDIE CASE	Nature	Delay Reason
				23 days							
90	SC/408/2018	STATE Vs JITENDER SINGH	02-07-2018	5 years 1 month 29 days	R	31-08-2023	Misc./ Appearance	07-10-2022 10 months 24 days	N		Stayed for other reasons
100	SC/409/2018	STATE Vs RAVI PRAKASH BARUPAL	02-07-2018	5 years 1 month 29 days	R	18-09-2023	Prosecution Evidence	22-11-2018 4 years 9 months 9 days	N		Stayed for other reasons
101	SC/415/2018	STATE Vs ARJUN @ HAKA	03-07-2018	5 years 1 month 28 days	R	06-10-2023	Final Argument	17-03-2021 2 years 5 months 14 days	N		Stayed for other reasons
102	SC/418/2018	STATE Vs MOHD RAHIM MURSHID ALAM @ MUGHLA	05-07-2018	5 years 1 month 26 days	R	25-09-2023	Final Argument	24-05-2023 3 months 7 days	N		Stayed for other reasons
103	SC/443/2018	STATE Vs ANIL KUMAR	10-07-2018	5 years 1 month 21 days	R	13-09-2023	Prosecution Evidence	18-10-2018 4 years 10 months 13 days	N		Stayed for other reasons
104	SC/458/2018	STATE Vs NITIN TOMAR	13-07-2018	5 years 1 month 18 days	R	25-09-2023	Prosecution Evidence	20-12-2018 4 years 8 months 11 days	N		Stayed for other reasons
105	SC/457/2018	STATE Vs ARUN	16-07-2018	5 years 1 month	R	26-09-2023	Prosecution Evidence	23-09-2022 11 months 8 days	N		Stayed for other reasons

Sr.	Cases	Party Name	Date of Registration	Age	Ready / Unready / Stayed	Next Date	Next Purpose	On same Stage since	DORMANT CASE/ SINEDIE CASE	Nature	Delay Reason
				15 days							
106	SC/473/2018	STATE Vs GURVINDER SINGH ALIAS SHUNTY	18-07-2018	5 years 1 month 13 days	R	08-09-2023	Prosecution Evidence	07-03-2019 4 years 5 months 24 days	N		Stayed for other reasons
107	SC/496/2018	STATE Vs RAM RATTAN @ BADA RAM	26-07-2018	5 years 1 month 5 days	R	02-11-2023	Prosecution Evidence	03-04-2019 4 years 4 months 28 days	N		Stayed for other reasons
108	SC/506/2018	STATE Vs ROHIT KUMAR ETC.	28-07-2018	5 years 1 month 3 days	R	20-11-2023	Prosecution Evidence	13-12-2021 1 year 8 months 18 days	N		Stayed for other reasons
109	SC/538/2018	STATE Vs MANPREET SINGH LAMBA	09-08-2018	5 years 22 days	R	04-09-2023	Statement of Accused	2023-09-04	N		Stayed for other reasons
110	SC/570/2018	STATE Vs MANISH	25-08-2018	5 years 6 days	R	21-11-2023	Prosecution Evidence	13-09-2022 11 months 18 days	N		Stayed for other reasons
111	SC/610/2018	STATE Vs JAGJEET SINGH @ JEETA	01-09-2018	4 years 11 months 30 days	R	22-11-2023	Prosecution Evidence	06-02-2020 3 years 6 months 25 days	N		Stayed for other reasons
112	SC/605/2018	STATE Vs DHARMENDER SINGH	04-09-2018	4 years 11 months 27 days	R	27-09-2023	Prosecution Evidence	15-04-2019 4 years 4 months 16 days	N		Stayed for other reasons
113	SC/623/2018	STATE Vs GAURAV	11-09-2018	4 years 11 months 20 days	R	18-09-2023	Prosecution Evidence	15-11-2018 4 years 9 months 16 days	N		Stayed for other reasons

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SC/19	Cases	Party Name	Date of Registration	Age	Ready / Unready / Stayed	Next Date	Next Purpose	On same Stage since	DORMANT CASE/ SINEDIE CASE	Nature	Delay Reason
				days							
114	SC/630/2018	STATE Vs GOPAL SINGH	13-09-2018	4 years 11 months 18 days	R	20-10-2023	Prosecution Evidence	21-05-2022 1 year 3 months 10 days	N		Stayed for other reasons
115	SC/635/2018	STATE Vs PRINCE	15-09-2018	4 years 11 months 16 days	R	09-10-2023	Prosecution Evidence	11-05-2021 2 years 3 months 20 days	N		Stayed for other reasons
116	SC/645/2018	STATE Vs PRASHANT KUMAR	19-09-2018	4 years 11 months 12 days	R	20-11-2023	Prosecution Evidence	18-02-2022 1 year 6 months 13 days	N		Stayed for other reasons
117	SC/649/2018	STATE Vs SOHAN LAL @ SALIM	20-09-2018	4 years 11 months 11 days	R	02-11-2023	Prosecution Evidence	01-09-2022 11 months 30 days	N		Stayed for other reasons
118	SC/667/2018	STATE Vs SANTOSH KUMAR	25-09-2018	4 years 11 months 6 days	R	30-10-2023	Prosecution Evidence	30-07-2019 4 years 1 month 1 day	N		Stayed for other reasons
119	SC/686/2018	STATE Vs GULSAN	04-10-2018	4 years 10 months 27 days	R	02-11-2023	Prosecution Evidence	19-03-2019 4 years 5 months 12 days	N		Stayed for other reasons
120	SC/781/2018	STATE Vs VISHAL @ KARAN	19-11-2018	4 years 9 months 12 days	R	06-09-2023	Charge	2023-09-06	N		Stayed for other reasons

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Sr.	Cases	Party Name	Date of Registration	Age	Ready / Unready / Stayed	Next Date	Next Purpose	On same Stage since	DORMANT CASE/ SINEDIE CASE	Nature	Delay Reason
121	SC/798/2018	STATE Vs MANGAL SEN	24-11-2018	4 years 9 months 7 days	R	28-11-2023	Prosecution Evidence	17-04-20212 years 4 months 14 days	N		Stayed for other reasons
122	SC/836/2018	STATE Vs ROBIN	13-12-2018	4 years 8 months 18 days	R	05-09-2023	Prosecution Evidence	15-04-20194 years 4 months 16 days	N		Stayed for other reasons
123	Cr Rev/408/2018	STATE Vs GIRISH DHIR AND ORS.	18-12-2018	4 years 8 months 13 days	R	11-09-2023	Arguments	05-03-20203 years 5 months 26 days	N		Stayed for other reasons
124	SC/860/2018	STATE Vs DEEPAK	19-12-2018	4 years 8 months 12 days	R	03-10-2023	Prosecution Evidence	10-12-20211 year 8 months 21 days	N		Stayed for other reasons
125	SC/881/2018	STATE Vs HEMANT @ BHEEMA	22-12-2018	4 years 8 months 9 days	R	17-10-2023	Prosecution Evidence	24-05-20221 year 3 months 7 days	N		Stayed for other reasons
126	SC/891/2018	STATE Vs DEVESH KUMAR	24-12-2018	4 years 8 months 7 days	R	01-09-2023	Prosecution Evidence	03-05-20194 years 3 months 28 days	N		Stayed for other reasons
127	SC/27/2019	STATE Vs BHUPINDER SINGH	15-01-2019	4 years 7 months 16 days	R	06-09-2023	Prosecution Evidence	22-10-20193 years 10 months 9 days	N		Stayed for other reasons
→ 128	SC/47/2019	STATE Vs RAFI AHMED	25-01-2019	4 years 7 months	R	09-11-2023	Charge	10-07-20194 years 1 month 21 days	N		Stayed for other reasons

Sr. No.	Cases	Party Name	Date of Registration	Age	Ready / Unready / Stayed	Next Date	Next Purpose	On same Stage since	DORMANT CASE/ SINEDIE CASE	Nature	Delay Reason
				6 days							
129	SC/68/2019	STATE Vs FAUJI SINGH	05-02-2019	4 years 6 months 26 days	R	06-10-2023	Prosecution Evidence	14-03-20221 year 5 months 17 days	N		Stayed for other reasons
130	SC/76/2019	STATE Vs NITIN @ MOTA	12-02-2019	4 years 6 months 19 days	R	06-09-2023	Misc./ Appearance	10-04-20234 months 21 days	N		Stayed for other reasons
131	SC/248/2019	STATE Vs SATYAWAN @ SONU	08-05-2019	4 years 3 months 23 days	R	02-09-2023	Prosecution Evidence	12-12-20228 months 19 days	N		Stayed for other reasons
132	SC/293/2019	STATE Vs SHEEL PRIYA GAUTAM	28-05-2019	4 years 3 months 3 days	R	17-10-2023	Prosecution Evidence	07-09-20193 years 11 months 24 days	N		Stayed for other reasons
133	SC/298/2019	STATE Vs UTTAM	30-05-2019	4 years 3 months 1 day	R	09-10-2023	Prosecution Evidence	2023-10-09	N		Stayed for other reasons
134	CA/121/2019	RAKESH MANCHANDA Vs ROOMA MANCHANDA	31-05-2019	4 years 3 months	R	03-10-2023	Arguments	26-09-202211 months 5 days	N		Stayed for other reasons
135	SC/316/2019	STATE Vs JASVINDER SINGH	06-06-2019	4 years 2 months 25 days	R	10-10-2023	Prosecution Evidence	2023-10-10	N		Stayed for other reasons
136	SC/325/2019	STATE Vs GURMEET @ TINKU	07-06-2019	4 years 2 months	R	11-10-2023	Prosecution Evidence	2023-10-11	N		Stayed for other reasons

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Sr	Cases	Party Name	Date of Registration	Age	Ready / Unready / Stayed	Next Date	Next Purpose	On same Stage since	DORMANT CASE/ SINEDIE CASE	Nature	Delay Reason
				24 days							
137	SC/328/2019	STATE Vs KAPTAN SINGH	07-06-2019	4 years 2 months 24 days	R	31-08-2023	Prosecution Evidence	06-01-20237 months 25 days	N		Stayed for other reasons
138	SC/362/2019	STATE Vs JASWANT @ JASSU	04-07-2019	4 years 1 month 27 days	R	16-09-2023	Prosecution Evidence	25-10-20211 year 10 months 6 days	N		Stayed for other reasons
139	SC/380/2019	STATE Vs ASHISH PANDEY	10-07-2019	4 years 1 month 21 days	R	25-10-2023	Prosecution Evidence	23-04-20212 years 4 months 8 days	N		Stayed for other reasons
140	SC/385/2019	STATE Vs RAHUL YADAV	12-07-2019	4 years 1 month 19 days	R	21-09-2023	Prosecution Evidence	27-03-20203 years 5 months 4 days	N		Stayed for other reasons
141	SC/392/2019	STATE Vs MANOJ @ RADAR	15-07-2019	4 years 1 month 16 days	R	01-09-2023	Charge	20-02-20212 years 6 months 11 days	N		Stayed for other reasons
142	CA/173/2019	RAVINDER KUMAR S/O BACHAI LAL Vs THE STATE OF DELHI (75)	01-08-2019	4 years 30 days	R	12-09-2023	Misc. Arguments	03-04-20234 months 28 days	N		Stayed for other reasons
143	SC/452/2019	STATE Vs KAMAL MALIK	06-08-2019	4 years 25 days	R	24-11-2023	Prosecution Evidence	02-08-20212 years 29 days	N		Stayed for other reasons
144	SC/458/2019	STATE Vs SRI PRAKASH@BAJRANGI	07-08-2019	4 years 24	R	25-09-2023	Prosecution Evidence	04-07-20221 year 1 month 27 days	N		Stayed for other

Sl. No.	Cases	Party Name	Date of Registration	Age	Ready / Unready / Stayed	Next Date	Next Purpose	On same Stage since	DORMANT CASE/ SINEDIE CASE	Nature	Delay Reason
				days							reasons
145	CA/187/2019	STATE Vs SUNIL PARSAD (75)	16-08-2019	4 years 15 days	R	10-11-2023	Arguments	22-07-2022 1 year 1 month 9 days	N		Stayed for other reasons
146	SC/474/2019	STATE Vs BEENA DEVI	21-08-2019	4 years 10 days	R	12-09-2023	Charge	08-03-2022 1 year 5 months 23 days	N		Stayed for other reasons
147	SC/479/2019	STATE Vs SARVPAL SINGH @ GINNI	22-08-2019	4 years 9 days	R	20-09-2023	Charge	26-05-2023 3 months 5 days	N		Stayed for other reasons
148	SC/487/2019	STATE Vs RAJESH @ RAJA	27-08-2019	4 years 4 days	R	06-10-2023	Prosecution Evidence	30-09-2022 11 months 1 day	N		Stayed for other reasons
149	SC/489/2019	STATE Vs CHANDER PRAKASH VERMA	28-08-2019	4 years 3 days	R	09-10-2023	Prosecution Evidence	08-01-2020 3 years 7 months 23 days	N		Stayed for other reasons
150	SC/496/2019	STATE Vs PRAVEEN @ PEEN @ SUNNY	30-08-2019	4 years 1 day	R	10-11-2023	Prosecution Evidence	20-03-2023 5 months 11 days	N		Stayed for other reasons
151	SC/498/2019	STATE Vs KAMAL KANT	31-08-2019	4 years	R	06-11-2023	Prosecution Evidence	29-05-2021 12 years 3 months 2 days	N		Stayed for other reasons
152	SC/502/2019	STATE Vs MANINDER SINGH	03-09-2019	3 years 11 months 28 days	R	03-11-2023	Prosecution Evidence	26-02-2020 3 years 6 months 5 days	N		Stayed for other reasons
153	SC/503/2019	STATE Vs VIJAY	04-09-2019	3 years 11 months 27 days	R	11-10-2023	Charge	13-12-2022 28 months 18 days	N		Stayed for other reasons
154	SC/515/2019	STATE Vs RUKMNI	09-09-2019	3 years 11	R	10-10-2023	Prosecution Evidence	14-10-2019 3 years 10 months 17 days	N		Stayed for other

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